

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 624
TO BE ANSWERED ON FEBRUARY 04, 2021**

HOUSING UNDER PMAY-U

**No. 624. SHRI RAJAN VICHARE:
SHRIMATI RITI PATHAK:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of people who have got houses under PMAY-U during the last three years and the number of people yet to get the house;**
- (b) the details in this regard, State/UT-wise; and**
- (c) the norms adopted to make the above mentioned scheme successful?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a)& (b): A total of 109,82,808 houses have so far been sanctioned under the Pradhan Mantri Awas Yojana-Urban (PMAY-U); out of this, 71,40,846 are at various stages of construction and 41,78,578 have been completed/ delivered.

During the last three years, total 29,85,212 houses have been constructed/delivered. State/Union Territory (UT)-wise details are at Annexure.

(c): For successful implementation of the scheme and in order to achieve the vision of 'Housing for All' by 2022, this Ministry has taken the following measures:

- I. PMAY-U through its four verticals has adopted a cafeteria approach to suit the needs of individuals based on the geographical conditions, topography, economic conditions, availability of land, infrastructure etc. All houses constructed under the scheme have provision of basic amenities like water supply, electricity, kitchen and toilet.**
- II. The on-ground implementation of the scheme is done by States/UTs through their Urban Local Bodies/Implementing Agencies in the spirit of cooperative federalism. PMAY-U guidelines provide flexibility to States/UTs for assessing the housing demand, appraisal and approval of projects.**
- III. To ensure uninterrupted flow of funds, in addition to budgetary resources, National Urban Housing Fund (NUHF) for ₹60,000 crore has been created for raising Extra Budgetary Resources (EBR) in phases for rapid implementation of the scheme. Moreover, an 'Affordable Housing Fund' (AHF) of ₹10,000 crore has been created in National Housing Bank (NHB) using the Priority Sector Lending Shortfall in Banks/Financial Institutions to reduce interest burden on housing loans in Affordable housing segment.**
- IV. Aadhaar validation of beneficiaries, funds transfer through Direct Benefit Transfer (DBT) mode, geo-tagging of projects and houses, social audit, third party quality monitoring, robust centralized Management Information System (MIS) and tools like CLSS Awas Portal and application tracker are provisioned to ensure transparency and accountability.**
- V. Alternative and innovative technologies have been promoted under the scheme for rapid delivery of houses.**
- VI. This Ministry regularly monitors the progress of implementation of the scheme through periodic review meetings/video-conferencing and field visits.**

State/UT wise details of construction of houses along with houses constructed during the last three years (F Y 2017-2020)
under PMAY-U

S. No	States/UTs	Total No of Houses Sanctioned	Total No of Houses Grounded	Total No of Houses Constructed	No of Houses Constructed during last three years
1	A&N Island	612	44	40	20
2	Andhra Pradesh	20,26,446	6,18,282	3,57,151	3,20,114
3	Arunachal Pradesh	7,422	7,600	3,247	1,709
4	Assam	1,23,268	98,236	24,690	18,181
5	Bihar	3,60,703	2,00,671	78,157	52,793
6	Chandigarh	1,316	6,276	6,276	574
7	Chhattisgarh	2,62,615	2,08,631	1,24,123	81,080
8	UT of DNH & DD	7,170	6,717	4,608	3,372
9	Delhi (UT)	22,841	63,421	46,821	26,386
10	Goa	3,558	3,500	3,499	916
11	Gujarat	7,55,895	6,82,862	5,09,681	3,56,235
12	Haryana	2,78,832	70,074	34,686	23,272
13	Himachal Pradesh	12,209	10,368	4,944	3,328
14	Jammu & Kashmir	55,761	32,545	9,486	5,342
15	Jharkhand	2,12,822	1,57,668	92,291	70,539
16	Karnataka	6,72,304	4,37,322	2,16,882	1,56,598
17	Kerala	1,24,913	1,15,478	88,501	70,814
18	Ladakh (UT)	1,777	1,010	384	308
19	Lakshadweep (UT)	-	-	-	-
20	Madhya Pradesh	8,40,999	7,38,700	3,95,793	3,09,352
21	Maharashtra	12,85,427	6,76,888	4,10,150	2,73,122
22	Manipur	50,176	36,398	4,925	3,055
23	Meghalaya	4,766	1,676	1,091	458
24	Mizoram	35,779	15,736	4,270	2,652
25	Nagaland	32,003	24,736	4,293	1,759
26	Odisha	1,73,476	1,24,179	83,258	63,864
27	Puducherry (UT)	14,536	13,656	5,321	2,869
28	Punjab	1,02,697	66,333	36,751	23,467
29	Rajasthan	2,12,591	1,41,102	1,14,840	58,270
30	Sikkim	567	570	274	81
31	Tamil Nadu	6,99,575	6,66,165	3,68,851	2,57,682
32	Telangana	2,10,061	2,21,409	1,45,669	1,00,455
33	Tripura	86,192	59,877	45,286	42,227
34	Uttar Pradesh	17,66,918	12,28,839	6,88,650	4,75,255
35	Uttarakhand	40,821	24,829	18,267	12,792
36	West Bengal	4,95,760	3,79,048	2,45,422	1,66,271
Total		109,82,808	71,40,846	41,78,578	29,85,212